



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu

Notification
Jammu, the 08th of January, 2019

SRO 10.- In exercise of the powers conferred by sub-section (1) of Section 3 of the Jammu and Kashmir Levy of Tolls Act, Samvat 1995, (Act No. VIII of 1995), and in partial modification of notification SRO 70 dated 05.02.2018, the Government hereby direct that the Toll on export of Sand/Bajri/Gravel and their allied products shall be charged @Rs. 5/- per quintal under the said Act.

By Order of the Government of Jammu and Kashmir.

Sd/-

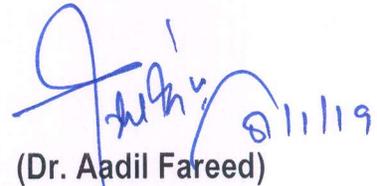
(Navin K. Choudhary), IAS
Principal Secretary to Government,
Finance Department.

Dated: 08- 01 - 2019.

No: ET/Estt/03/2019

Copy to the:-

1. Secretary to Government, Department of Law, Justice & Parliamentary Affairs (w.7.sc).
2. Excise Commissioner, J&K.
3. Deputy Excise Commissioner, Toll Post Lakhanpur.
4. OSD to Hon'ble Advisor (S).
5. Private Secretary to Principal Secretary, Finance Department.
6. Stock file/Incharge Website, Finance.


(Dr. Aadil Fareed)

Under Secretary to the Government